

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 135

IA(I.B.C)/449 (CH) 2024

IA(I.B.C)/756 (CH)2024

IA(I.B.C)/1181(CH)2024

IA(I.B.C)/2665(CH)2023

IA(I.B.C)/191 (CH)2024

IA(I.B.C)/207 (CH)2024

IA(I.B.C)/599 (CH)2024

IA(I.B.C)/923 (CH)2024

IA(I.B.C)/1458(CH)2024

In

CP (IB) No. 155/Chd/Pb/2021

(Admitted)

IN THE MATTER OF:

**Sheel Auto Industries Private
Limited**

...Petitioner

Under Section: 10, IBC 2016, 60(5), 19(2), 66
R 11 NCLT 2016

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 27.08.2024.

Sd/-

Court Officer